

(iii) The eligible ward had been continuously residing with the retiring Government Servant for at least three years immediately preceding the date of his/her retirement. In case a person is appointed to Government service within a period of three years preceding the date of retirement or had been transferred to the place of posting of the retiring Government servant any time within the preceding three years, the date on which he was so appointed or transferred would be the date applicable for the purpose.

(iv) The retiring officer or any member of his/her family does not own a house in the place of his/her posting.

(v) All dues outstanding in respect of the premises in occupation of the retired officer are cleared.

If the above conditions are fulfilled, the eligible dependent is allotted accommodation one type below his/her entitlement provided that in no case, except otherwise specified, allotment is made to a higher type of accommodation than in occupation of the retiring Government servant. Provided further that where the eligible dependent is entitled to type B accommodation, he/she will be allotted type B accommodation on ad-hoc basis even if the retiring Government servant was occupying type-A accommodation.

(c) The question is not very clear.

(d) Does not arise.

Recommendations of Madan Committee on technical education

337. SHRI SHAMIM AHMED SIDDIQI: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) what are the main recommendations of Madan Committee regarding technical education in India which have been accepted by Government;

(b) whether it is a fact that Government have given approval for implementing Madan Committee recommendations for the Union Territory of Delhi;

(c) if so, what are the details thereof and the number of posts of lecturers, senior-lecturers and heads of departments which were approved, discipline-wise and polytechnic-wise; and

(d) by when the recommendations of the Madan Committee are likely to be implemented by Government?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) The main recommendations of the Madan Committee pertain to factors relevant for determination of staff structure including (1) ratio of senior teachers to junior teachers; (2) teaching load for different categories of teachers; (3) grouping of students; and (4) leave and training reserve.

(b) The All India Council for Technical Education (of which the Union Education Minister is the Chairman) has accepted those recommendations.

(c) and (d) The matter is under examination in consultation with the Delhi Administration.

भारतीय पुरातत्व सर्वेक्षण की सम्पत्ति की बिक्री

338. श्री प्यारे लाल खंडेलवाल : क्या शिक्षा और संस्कृति मंत्री 12 अगस्त, 1983 को राज्य सभा में अतासंकेत प्रश्न 2020 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) क्या सरकारी नियमों के अनुसार 84,100 रु० मूल्य की सम्पत्ति की खुली बिक्री के लिए समाचार-पत्रों में विज्ञापन दिया जाता है,

(ख) क्या मध्य प्रदेश में विदिशा में उदयेश्वर मंदिर की सम्पत्ति की नीलामी करने से पहले उसमें लगे हुए सामानों की सूची नियमानुसार बनाई गई थी,